

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
2. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
6. Mr. Randhir Kumar Singh, District & Additional Sessions Judge, Chatra.
7. Ms. Shweta Dhingra, Special Judge, POCSO Act, Daltonganj.
8. Mr. Prateek Chaturvedi, District & Additional Sessions Judge, Daltonganj.
9. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
10. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
11. Mr. Avinash Kumar Dubey, District & Additional Sessions Judge, Deoghar (Madhupur).
12. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
13. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
14. Mr. Paras Kumar Sinha, District & Additional Sessions Judge, Dhanbad.
15. Mr. Kumar Saket, District & Additional Sessions Judge, Dhanbad.
16. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
17. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Spl. Judge, Offences under SC & ST Act, Garhwa.
18. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
19. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge. Garhwa (Nagar Untari).
20. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
21. Mr. Vishal Kumar, District & Additional Sessions Judge, Giridih.
22. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda.
23. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
24. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
25. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
26. Md. Asif Equbal, Special Judge, POCSO Act, Hazaribagh.
27. Ms. Kusum Kumari, District & Additional Sessions Judge, Hazaribagh.
28. Mr. Purushottam Kumar Goswami, District & Additional Sessions Judge, Hazaribagh.
29. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Jamshedpur.
30. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
31. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
32. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
33. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
34. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
35. Mr. Rakesh Chandra, District & Additional Sessions Judge. Koderma.
36. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
37. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
38. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
39. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
40. Mr. Abhimanyu Kumar, Additional Judicial Commissioner, Ranchi.
41. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
42. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
43. Mr. Shailendra Kumar, Additional Judicial Commissioner, Ranchi.
44. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
45. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.
46. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
47. Mr. Shekhar Kumar, Special Judge, POCSO Act, Sahebganj.

48. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
49. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella-Kharsawan.
50. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending one day “Workshop on Narcotic Drugs & Psychotropic Substances Act, 1985 & POCSO Act, 2012 (W-05)” for District Judges, Prosecutors and Police Officers scheduled to be held on 22nd February, 2026 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day “Workshop on Narcotic Drugs & Psychotropic Substances Act, 1985 & POCSO Act, 2012 (W-05)” for District Judges, Prosecutors and Police Officers scheduled to be held on 22nd February, 2026 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for Workshop at 09:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Vishwa Nath Shukla

Registrar (Administration)

Memo No. 623 /Apptt.

Dated, Ranchi, the 11/02/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 105/JAJ dated 06.02.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid workshop / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)